

Seventeenth Loksabha

Title: Papers Laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नंबर 2, डॉ. सुब्रह्मण्यम जयशंकर जी ।

... (व्यवधान)

THE MINISTER OF EXTERNAL AFFAIRS (DR. SUBRAHMANYAM JAISHANKAR): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2019-2020.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2019-2020, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5149/17/21]

माननीय अध्यक्ष : मैं आपको पेपर्स लेड होने के बाद बोलने का मौका दूंगा । मैंने आपसे कमिंटमेंट की है ।

... (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर 3 ।

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): अध्यक्ष महोदय, श्री श्रीपाद येसो नाईक की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सागरमाला डेवलपमेंट कंपनी लिमिटेड, नई दिल्ली के वर्ष 2016-2017 से 2019-2020 तक के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) सागरमाला डेवलपमेंट कंपनी लिमिटेड, नई दिल्ली के वर्ष 2016-2017 से 2019-2020 तक के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण), लेखापरीक्षित लेखे और उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5150/17/21]

(3) भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण अधिनियम, 1985 की धारा 36 के अंतर्गत भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण (शुल्कों और प्रभारों का उद्ग्रहण और संग्रहण) (तीसरा संशोधन) विनियम, 2021, जो 10 जून, 2021 के भारत के राजपत्र में अधिसूचना सं. आईडब्ल्यूएआई-230184(14)/1/2021 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5151/17/21]

- (4) भारतीय समुद्री विश्वविद्यालय अधिनियम, 2008 की धारा 47 की उपधारा 2 के अंतर्गत अधिसूचना संख्या आईएमयू/एचक्यू/एडीएम/अधिसूचना/2019/02, जो 18 नवम्बर, 2019 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो कैंपस निदेशक के पद के लिए भर्ती नियम, विभाग प्रमुख के कर्तव्य और पीएच.डी विनियमन से संबंधित है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5152/17/21]

विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) राष्ट्रीय न्यायिक अकादमी भारत, भोपाल के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय न्यायिक अकादमी भारत, भोपाल के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5153/17/21]

- (3) नोटरी अधिनियम, 1952 की धारा 15 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (एक) का.आ. 3191 (अ) जो 3 सितम्बर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा विधि कार्य विभाग, विधि और न्याय मंत्रालय में दो और अधिकारियों नामतः श्री टी.के. मलिक, डीएलए और श्री प्रवीण श्रीवास्तव, डीएलए को केन्द्र सरकार द्वारा नियुक्त किये जाने वाले नोटरी के संबंध में नोटरी नियम, 1956 के प्रयोजनों के लिए सक्षम प्राधिकारी के रूप में नामित किया गया है ।
- (दो) नोटरी (तीसरा संशोधन) नियम, 2019 जो 6 नवम्बर, 2019 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 821(अ) में प्रकाशित हुए थे ।
- (तीन) नोटरी (संशोधन) नियम, 2021 जो 25 मई, 2021 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 341(अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 5154/17/21]

(चार) उच्चतम न्यायालय न्यायाधीश (वेतन और सेवा

शर्त) अधिनियम, 1958 की धारा 24 की उपधारा (3) के अंतर्गत उच्चतम न्यायालय न्यायाधीश (दूसरा संशोधन) नियम, 2021, जो दिनांक 4 अगस्त, 2021 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 531(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5155/17/21]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, एडवोकेट अजय भट्ट की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) रक्षा अध्ययन एवं विश्लेषण संस्थान, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) रक्षा अध्ययन एवं विश्लेषण संस्थान, नई दिल्ली के वर्ष 2018-2019 कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5156/17/21]

(3) नौसेना अधिनियम, 1957 की धारा 185 के अंतर्गत नौसेना अनुष्ठानिक, सेवा शर्तें और प्रकीर्ण (संशोधन) विनियम, 2021, जो दिनांक 24 जुलाई, 2021 के भारत के साप्ताहिक राजपत्र में अधिसूचना सं. का.नि.आ. 26 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5157/17/21]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, श्री भगवंत खुबा की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, हैदराबाद के वर्ष 2019-2020 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5158/17/21]

- (3) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, एस.ए.एस. नगर के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5159/17/21]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2019-2020.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2019-2020, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5160/17/21]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Medical Services Society, New Delhi, for the year 2019-2020, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Medical Services Society, New Delhi, for the year 2019-2020.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5161/17/21]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2019-2020.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2019-2020, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2019-2020.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 5162/17/21]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Mangalagiri, for the year 2019-2020, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Mangalagiri, for the year 2019-2020.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5163/17/21]

- (9) A copy each of the following Annual Reports (Hindi and English versions) for the year 2020-2021 alongwith Audited Accounts in respect of the following centres:-

- (i) Population Research Centre (Department of Statistics, Patna University), Patna.

[Placed in Library, See No. LT 5164/17/21]

(ii) Population Research Centre (Department of General and Applied Geography, Dr. Harisingh Gour University), Sagar.

[Placed in Library, See No. LT 5165/17/21]

(iii) Population Research Centre (Andhra University), Visakhapatnam.

[Placed in Library, See No. LT 5166/17/21]

(iv) Population Research Centre (Institute for Social and Economic Change), Bangalore.

[Placed in Library, See No. LT 5167/17/21]

(v) Population Research Centre (Panjab University), Chandigarh.

[Placed in Library, See No. LT 5168/17/21]

(vi) Population Research Centre (Department of Statistics, Faculty of Science, Maharaja Syajirao University of Baroda), Vadodara.

[Placed in Library, See No. LT 5169/17/21]

(vii) Population Research Centre (Gauhati University), Guwahati.

[Placed in Library, See No. LT 5170/17/21]

(viii) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.

[Placed in Library, See No. LT 5171/17/21]

(ix) Population Research Centre, (Gokhale Institute of Politics and Economics), Pune.

[Placed in Library, See No. LT 5172/17/21]

(x) Population Research Centre (Himachal Pradesh University), Shimla.

[Placed in Library, See No. LT 5173/17/21]

(xi) Population Research Centre (University of Kashmir), Srinagar

[Placed in Library, See No. LT 5174/17/21]

(xii) Population Research Centre (Mohalal Sukhadia University), Udaipur.

[Placed in Library, See No. LT 5175/17/21]

(xiii) Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram.

[Placed in Library, See No. LT 5176/17/21]

(xiv) Population Research Centre (Department of Economics, University of Lucknow), Lucknow

[Placed in Library, See No. LT 5177/17/21]

(10) A copy each of the Review (Hindi and English versions) by the Government of the working of the Population Research Centres, mentioned at item No. (17) above for the year 20120-2021.

(11) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the HLL Medipark Limited, Thiruvananthapuram, for the year 2019-2020.

(ii) Annual Report of the HLL Medipark Limited, Thiruvananthapuram, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5178/17/21]

(b) (i) Review by the Government of the working of the HLL Mother and Child Hospital Limited, Lucknow, for the year 2019-2020.

(ii) Annual Report of the HLL Mother and Child Hospital Limited, Lucknow, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5179/17/21]

(c) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2019-2020.

(ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5180/17/21]

(d) (i) Review by the Government of the working of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2019-2020.

(ii) Annual Report of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2019-2020, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5181/17/21]

(e) (i) Review by the Government of the working of the HLL Infra Tech Services Limited, Thiruvananthapuram, for the year 2019-2020.

(ii) Annual Report of the HLL Infra Tech Services Limited, Thiruvananthapuram, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5182/17/21]

(f) (i) Review by the Government of the working of the HLL Biotech Limited, Thiruvananthapuram, for the year 2019-2020.

(ii) Annual Report of the HLL Biotech Limited, Thiruvananthapuram, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(12) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 5183/17/21]

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 16 of the Indian Nursing Council Act, 1947:-

- (i) The Indian Nursing Council (Revised Regulations and Curriculum for B.SC)(Nursing Program) Regulations, 2020 published in Notification No. F. No. 11-1/2019-INC in Gazette of India dated 5th July, 2021.
 - (ii) The Indian Nursing Council (Guidelines for Starting Ph.D. in Nursing Program in the Universities approved by the Council) Regulations, 2020 published in Notification No. F. No. 11-1/2019-INC in Gazette of India dated 6th November, 2020.
 - (iii) The Indian Nursing Council (Post Basic Diploma in Oncology Specialty Nursing-Residency Program) Regulations, 2020 published in Notification No. F. No. 11-1/2019-INC in Gazette of India dated 22nd February, 2021.
 - (iv) The Indian Nursing Council {Guidelines/Norms for upgradation of the General Nursing and Midwifery (GNM) course to B.Sc. (Nursing) course on voluntary basis} Regulations, 2020 published in Notification No. F. No.1-5/SEL/2019-INC in Gazette of India dated 6th January, 2021.
- (14) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 5184/17/21]

- (15) A copy each of the following Notifications (Hindi and English versions) under Section 58 of the National Medical Commission Act, 2019:-

- (i) The National Medical Commission, Autonomous Boards (Manner of Appointment of Fourth Member and the Salary,

Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements of President and Members) Regulations, 2021 published in Notification No. G.S.R.282(E) in Gazette of India dated 20th April, 2021.

(ii) The National Medical Commission, (Manner of Appointment and Nomination of Members, their Salary, Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements) Amendment Rules, 2021 published in Notification No. G.S.R.283(E) in Gazette of India dated 20th April, 2021.

(iii) S.O.2008(E) published in Gazette of India dated 24th May, 2021, regarding appointment of President, Medical Assessment and Rating Board and President, Ethics and Medical Rating Board.

(iv) S.O.2036(E) published in Gazette of India dated 28th May, 2021, regarding appointment of Secretary, National Medical Commission.

[Placed in Library, See No. LT 5185/17/21]

(16) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-

(i) The Food Safety and Standards (Foods Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018 published in Notification No. F. No. Stds/F&VP/Notification(04)/FSSAI-2016 in Gazette of India dated 20th November, 2018.

- (ii) The Food Safety and Standards (Packaging) Regulations, 2018 published in Notification No. F. No. 1-95/Stds/Packaging/SP(L&C/A) FSSAI-2017 in Gazette of India dated 24th December, 2018.
- (iii) The Food Safety and Standards (Fortification of Foods) Second Amendment Regulations, 2021 published in Notification No. F. No. 1-116/Scientific Committee/Notif.28.6/2010-FSSAI in Gazette of India dated 22nd September, 2021.
- (iv) The Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018 published in Notification No. F. No. REG/11/27/BEVO-Labelling/FSSAI-2018 in Gazette of India dated 24th December, 2018.
- (v) The Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019 published in Notification No. F. No. M&MP/Misc.Stds/Notification(03)/FSSAI-2018 in Gazette of India dated 29th November, 2019.
- (vi) The Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2021 published in Notification No. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(1) in Gazette of India dated 26th July, 2021.
- (vii) The Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical purpose, Functional Food and Novel Food) First Amendment Regulations, 2021 published in Notification No. F. No. Stds./03/Notification (Nutra)/FSSAI-2017 in Gazette of India dated 6th September, 2021.

- (viii) The Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2021 published in Notification No. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(1)(Pt.F) in Gazette of India dated 3rd November, 2021.
- (ix) The Food Safety and Standards (Labelling and Display) First Amendment Regulations, 2021 published in Notification No. F. No. Std/SP-08/A-1.2019/N-02 in Gazette of India dated 13th September, 2021.
- (x) The Food Safety and Standards (Import) First Amendment Regulations, 2021 published in Notification No. F. No. 4067/MOC-Trade/Reg-FSSAI/2017(Part-1) in Gazette of India dated 3rd November, 2021.
- (xi) The Food Safety and Standards (Organic Foods) First Amendment Regulations, 2021 published in Notification No. F. No. Stds./Organic/Notification-01/FSSAI-2019 in Gazette of India dated 14th October, 2021.
- (17) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) and (v) of (16) above.

[Placed in Library, See No. LT 5186/17/21]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA): Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2019-2020.
 - (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5187/17/21]
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Institute of Folk Medicine, Pasighat, for the year 2019-2020, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Institute of Folk Medicine, Pasighat, for the year 2019-2020.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5188/17/21]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2019-2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2019-2020.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 5189/17/21]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Childline India Foundation, Mumbai, for the year 2019-2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Childline India Foundation, Mumbai, for the year 2019-2020.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5190/17/21]

(9) A copy of the National Commission for Women (Salaries and Allowances and Conditions of Service of Chairperson and Members) Amendment Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.532(E) in Gazette of India dated 4th August, 2021 under sub-section (5) of Section 4 of the National Commission for Women Act, 1990.

[Placed in Library, See No. LT 5191/17/21]

(10) A copy of the Institute of Teaching and Research in Ayurveda Rules, 2021 (Hindi and English versions) published in Notification

No. G.S.R.387(E) in Gazette of India dated 3rd June, 2021 under Section 27 of the Institute of Teaching and Research in Ayurveda Act, 2020.

[Placed in Library, See No. LT 5192/17/21]

- (11) A copy of the Drugs and Cosmetics (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.202(E) in Gazette of India dated 23rd March, 2021 under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library, See No. LT 5193/17/21]
